Gold recovered from Passengers at Palam Airport

1845. Shri Sharda Nand: Shri J. B. Singh: Shri Bharat Singh Chauhan; Shri Banjit Singh:

Will the Minister of Finance be pleased to etate:

- (a) whether it is a fact that 500 tolas of gold was recovered from two passengers at the Palam Airport on the 10th April, 1967;
- (b) if so, the action taken against the persons concerned; and
- (c) the steps taken or proposed to be taken to stop such smuggling in future?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) On 10th April, 1967, 500 tolas of gold bearing foreign markings was seized from a passenger at the Palam airport when he arrived from Bombay.

- (b) Besides the passenger concerned, two other persons have been arrested. Investigations are in progress. The three persons arrested have since been released on ball,
- (c) The Customs officers are already alert. Besides maintaining strict vigilance at all vulnerable places of smuggling from abroad, intelligence is gathered from various sources about the activities and movements of persons suspected to be engaged in smuggling gold.

Blue Prints of Farrakka Barrage Preject

1846. Shri Madhu Limaye: Shri Goorge Fernandes: Dr. Ram Mansher Lohia:

Will the Minister of Irrigation and Power be pleased to state:

 (a) the number of blue prints of the Farekka Barrage Project which were taken out;

- (b) to whom they were distributed;
- (c) whether any blue print is missing:
- (d) whether a copy has found its way to Pakistan;
- (e) if so, whether Government have examined/inquired into the security aspect of this: and
- (f) the results of this examination/ inquiry?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). It is not clear which particular plans or blue prints, the hon. Member is refering to. Plans and blue prints are supplied to all those concerned with the planning, design and execution of the Project.

(c) to (f). These relate to a matter, which is under adjudication in a court of law at Calcutta.

Nursing Career

1847, Shri Madhu Limaye: Shri George Fernandes; Shri S. M. Banerjee: Dr. Ram Manekay Lehin: Shri Kanwar Lai Gupta: Shri S, K. Tapuriah: Shri M. J. Patel:

Will the Minister of Health and Family Planning be pleased to state:

- (a) whether it is a fact that girls/ women in States other than Kerala are not coming forward to take nursing career; and
- (b) the steps the Central and State Governments have taken to offer inducements such as stipends/hostels/ living quarters to attract girls in larger numbers?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) No.

(b) Trainees, undergoing training for Diploma in Nursing, whether in Central Government or State Government institutions are paid stipends and provided with hostal accommodation. These facilities are made available to them even in the private training institutions which get Central assistance for their training programmes.

Some States also extend such facilities to the trainees for degree courses in Nursing.

Trombay Fertiliser Factory

1848, Shri Maɗhu Limaye: Dr. Ram Manchar Lohia; Shri S. M. Banerjee: Shri George Fernandes:

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether it is a fact that the production programme of the Fertiliser Factory at Trombay (Bombay) is lagging behind;
- (b) whether there was some defect in the foundation work;
- (c) whether there was some defect/ delay in erecting the machinery;
- (d) whether the machinery is defective/not upto specification; and
- (e) the steps taken to increase production, efficiency and reduce costs?

The Minister of State in the Ministry of Petroleum and Chemicals and of Pianning and Social Welfare (Shri Raghu Bamaiah): (a) Yes.

- (b) Yes, it was rectified.
- (c) Yes.
- (d) Except the nitrophosphate plant, carbon dioxide compressor and some air liquefaction equipment and nitric acid absorbers, there was no major defect.
- (e) Systematic study of the defect and deficiencies has been completed. Replacements have been ordered. Modifications are under progress. Efficiency very much depends upon continuous operation near full load condition and all necessary steps to achieve this are being taken.
- It has been accepted by the suppliers of plants that the nitrophos-

phate plant does not have the rated capacity. Negotiations are in progress with them to arrive at a settlement. Plans have been formulated to upgrade the product and increase the production capacity.

Demand for Fertilisers during Fourth Plan

1M9, Shri S. M. Joshi; Shri Madhu Limaye: Shri D. N. Patodia: Shri C. C. Desai: Shri R. Barua;

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) the new revised estimated demand for fertilisers during the Fourth Five Year Plan period;
- (b) whether the figures relating to indigenous production and imports are likely to be revised in view of the poor performance of the fertilizer units (both public and private); and
 - (c) if so, the result thereof?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramaiah): (a) The estimated demand during the remaining years of the Fourth Plan is given below:

(Million tonnes)

Year	Nitro- genous fertili- sers.	Phos- phetic fertili- sers.	Potassic fertili- sers.
	In terms of N.	In terms of P ₂ O ₅	la terms of K2O
1967-68	1.35	0.500	0.300
1968-69 .	1.70	0.650	0.450
1969-70 .	2.00	0.800	0.550
1970-71 .	2.40	1.000	a· 700

(b) and (c). The estimates of indigenous production during the balance of the Fourth Plan period are being reviewed in the light of the letest-